

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Order dated 10-03-2004.

None appears for the Applicant; nor the Applicant is present in person. On earlier occasion also, when the weather was hot-up, none appeared for the Applicant.

Registration  
Counsel also could not be served for a long time because of the non-availability of the Applicant's lawyer; as a result of which, the

Counter was sent to the Applicant in the given address by Registered Post on 20.02.2004. Vede R.L. No. 2088 of High Court Post Office, Cuttack, as disclosed by

Mr. R. C. Rath, learned ~~Advocate~~ Standing Counsel appearing for the Respondents/Railways. However, Mr. R. C. Rath, learned Standing Counsel for the Railways is present. In view

REGISTRAR

28/3/03

M  
28/3/03

28.03.03

The Applicant is absent on call. Shri R.C. Rath, Ld. Counsel has already filed a Vakalatnama for R-2 & 3 and prays for time to file counter. R-4 is absent on call and no steps taken by him to file any counter. Time granted till 5.5.03 for counter. Await return of AD from R-1 till then.

REGISTRAR

28/3/03

1) Ad. from R-1 not returned.  
2) Counter by other resp'ts. not filed.

Registration

M  
28/3/03

1) A.D. from R-1  
not returned.  
2) counter by other  
persons. not filed.

4  
of the submission made by  
Mr. Rath, and because of the  
non-appearance of the Applicant  
or his representatives, this  
original Application is dismissed  
as not being pressed. No  
costs.

Registrar

My  
3/7/03

04.07.03

The Applicant is absent  
on call. R-2, 3 & 4 continues  
to remain absent and no ~~xx~~  
steps taken by them to file  
any counter. AD not yet  
returned from R-1 although  
notice by register post sent  
to him on 16.06.03. There-  
fore, service treated suffi-  
cient on him. However, call  
on 18.07.03 for counter,  
if any.

  
REGISTRAR

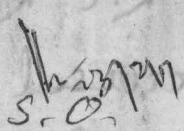
A copy of this order  
be sent to the Applicant  
by post, in his given  
address.

Sub  
Vice-Chairman

Counter not filed.

My  
12/2/04 Bench

Copy of order dt. 19/2/04  
issued to the applicant  
by ~~Reg~~ Post. The same  
copy of order issued to  
the Reg. Adm.

  
S. O.

23/2/04

for admission and

hearing.

5/3/04 Bench